

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
USTARRED QUESTION NO.1761
TO BE ANSWERED ON 22.12.2022

Bilateral deal between India and the US in 2016

1761 Shri Derek O' Brien:

Will the PRIME MINISTER be pleased to state:

- (a) whether any progress has been made in light of the bilateral deal between India and the US in 2016 that required the construction of six nuclear reactors in India; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) & (b) In October 2016, M/s. Westinghouse Electric Company (WEC) submitted a Techno-Commercial Offer (TCO) for setting up of six units of AP 1000 at Kovvada in Andhra Pradesh. The TCO was based on an EPC (Engineering, Procurement & Construction) model, the same was withdrawn in 2018, by WEC. Presently techno-commercial discussions are in progress between Nuclear Power Corporation of India Limited (NPCIL) and M/s. Westinghouse Electric Company (WEC), USA to arrive at a project proposal for setting up six nuclear power reactors of 1208 MW each at Kovvada in Srikakulam district of Andhra Pradesh. On emergence of a viable project proposal and accord of administrative approval and financial sanction by the Central Government, the commercial agreement will be signed with M/s. Westinghouse Electric Company (WEC).
